

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2856
ANSWERED ON:06.08.2015
Financial Assistance to Silk Weavers
Nimmala Shri Kristappa;Shetty Shri Gopal Chinayya

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government proposes to provide financial assistance to the silk weavers in the country by giving them incentives and subsidy on yarn;
- (b) if so, the details thereof and the funds allocated/released/spent during the 11th and 12th Plan periods separately, State-wise;
- (c) whether the subsidy being provided by the Government for the farmers are not reaching to them in the country;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Government of India is implementing Yarn Supply scheme throughout the country to make available all types of yarn including silk yarn at Mill Gate Price to the eligible handloom weavers so as to facilitate regular supply of basic raw materials to the handloom sector and help utilize the full employment potential of the sector. The scheme is being implemented through National Handloom Development Corporation, Lucknow, a Government of India Undertaking. Under the scheme the freight is reimbursed and depot operating charges @2% is given to depot operating agencies.

Further, to provide the subsidized yarn only to handloom weavers in order to compete with powerloom and mill sector, a component of 10% price subsidy on hank yarn also exists under which 10% subsidy is applicable on Cotton, Domestic silk and woollen yarn with quantity limitation. This component has come into operation from 6th January, 2012. State-wise subsidy released during 12th five year plan under 10% yarn subsidy component is at Annexure.

Under the Yarn Supply Scheme funds are released in favour of NHDC who further pass on the benefits to the beneficiaries. Funds are not release directly to State Governments.

(c): The Central Silk Board has been implementing Centrally Sponsored Catalytic Development Programme (CDP) in collaboration with the State Government for providing support to sericulture farmers for the development of sericulture. Under this programme Central share of subsidy is released to States. The States add their share of subsidy and disburs the same to farmers. All the states have disbursed subsidy as per the norms of the catalytic development programme. The schemes have been successfully implemented by the states.

(d) & (e): Does not arise.